GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 3862 TO BE ANSWERED ON 16.07.2019

RECAST OF PMS

3862. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has decided to recast the Post-Matric Scholarship (PMS) scheme for Scheduled Castes (SCs) and if so, the details thereof;
- (b) whether the Government is going to change the fund sharing formula;
- (c) if so, the details thereof;
- (d) whether it is true that there are as many as Rs. 4,000 crore dues to the States; and
- (e) if so, the details of the arrears to be given to Andhra Pradesh and the time by which the Government is going to clear its dues?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

- (a) to (c): Yes, Sir. The Government has formulated a proposal for revision in funding pattern under the Post-Matric Scholarship Scheme for SC students from the concept of 'Committed Liability' to 'a fixed sharing ratio between the Centre and the States/UTs'.
- (d): No, Sir. The bulk of arrears accumulated at the end of 12th Plan Period and due for 2017-18 have been released to the States/UTs already except three States i.e. Punjab, Gujarat and Goa due to non-receipt of enabling documents from these States.
- (e): Funds amounting to Rs. 143.98 crore, Rs.317.43 crore and Rs. 90 crore have been released to the State of Andhra Pradesh during 2016-17, 2017-18 and 2018-19 respectively. Thus, all dues of the State under PMS-SC scheme up to 2017-18 have been released.

The dues against the expenditure incurred by the State during 2018-19 under the Scheme could not be released due to non-receipt of requisite information from the State.
